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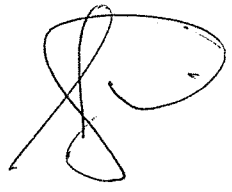
NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 04/03/2019


PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/37/2018
NAME OF THE PETITIONER(S) : FRESCO PELLI SPA
NAME OF THE RESPONDENT(S) : FUTURE PELLI INDIA PVT LTD & 5
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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	V.V. SIVAKUMAR	Representy Counsel in Petitioner	
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	K. Moudaly	Counsel for 23, 46	
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	G. Ashokanath for PASS Associates	Advocate for 1, 445	
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[CP/37/2018]

ORDER

On having the parties reported that settlement talks failed, at their request, list this matter on **25.03.2019** with a direction to the Respondent side to file reply within three weeks hereof and rejoinder, if any, three weeks thereof.

-sd-
(S.VIJAYARAGHAVAN)
Member (Technical)

-sd-
(B.S.V.PRAKASH KUMAR)
Member (Judicial)

sr